

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA**

**UNSTARRED QUESTION NO. 838  
TO BE ANSWERED ON 25.07.2022**

**Share of the clean energy cess collected from Odisha**

**838 Shri Sujeet Kumar:**

Will the Minister of *Coal* be pleased to state:

- a) Government's plan regarding the share of the clean energy cess collected from Odisha;
- b) whether the State Government of Odisha has previously demanded a sixty per cent share in the clean energy cess collected from the State, if so, the steps Government has taken to fulfill the same; and
- c) if not, the reason therefor?

**ANSWER**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)**

**(a) to (c):** As per Ministry of Finance, Department of Revenue it does not maintain State-wise data with respect to Indirect Taxes. Further, levy of the Clean Environment Cess(erstwhile Clean Energy Cess) under Central Excise and Customs heads has been abolished since 01.07.2017 with the advent of GST.

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